

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 4

CA No.160/23  
And  
CP(CAA) No. 62/Chd/J&K/2022  
(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Knight Commotrade Pvt. Ltd. & Ors

....Transferor Companies

Vs.

Nandani Business Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013, R 11 NCLT 2016

Since the Hon'ble Member (Technical) is on leave today, hence  
the matter is adjourned to 31.05.2024.

-sd-  
Court Officer

26.04.2024  
Pooja